Jansatta, Delhi
Wednesday, 15th January 2020; Page: 3
Width: 30.07 cms; Height: 12.84 cms; a3r; ID: 24.2020-01-15.19

एनएचआरसी का जांच दल पहुंचा जामिया

जनसत्ता संवाददाता
नई दिल्ली, 14 जनवरी।

जामिया मिल्लिया इस्लामिया परिसर और पुस्तकालय में पुलिस की कार्रवाई की जांच के लिए मंगलवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) का जांच दल परिसर पहुंचा। चार सदस्यीय दल ने करीब साढ़े छह घंटे तक विद्यार्थियों से बातचीत की और पूरी घटना को विस्तार से समझा। इस दौरान एनएचआरसी जांच दल ने पहले करीब 25 विद्यार्थियों से मौखिक जानकारी जुटाई और उसके बाद विद्यार्थियों ने लिखित बयान लिए।

एनएचआरसी की जांच की जानकारी देते हुए जामिया के मुख्य जनसंपर्क अधिकारी अहमद अजीम ने बताया कि डीसीपी स्तर के अधिकारी की अगुआई में चार सदस्यीय दल सुबह साढ़े ग्यारह बजे जामिया परिसर पहुंचा था। इसने जन सूचना कार्यालय के सभागार में शाम साढ़े पांच बजे तक विद्यार्थियों से बातचीत की। जांच दल के सामने बयान दर्ज कराने के लिए बड़ी संख्या में घायल विद्यार्थी भी परिसर पहुंचे। एनएचआरसी का दल शुक्रवार तक विभिन्न चरणों में जांच पूरी करेगा।

जामिया के विद्यार्थियों के पक्ष में समर्थन करते लोग। फोटो : अरुष चोपड़ा

ईसी की बैठक आज होगी आयोजित

जामिया में मंगलवार को होने वाली कार्यकारी परिषद (ईसी) की बैठक टल गई है। जो आज शाम चार बजे आयोजित होगी। जानकारी के मुताबिक 15 सदस्यीय ईसी में चार आमंत्रित सदस्य हैं, जो तत्काल बुलाई गई बैठक में पहुंच पाने में असक्षम थे। इस वजह से बैठक को टालने का फैसला लिया गया है। इससे पूर्व सोमवार को विद्यार्थियों ने कुलपति कार्यालय का घेराव करते हुए पुलिस के खिलाफ एफआइआर दर्ज न करवाने का विरोध किया था। इसमें जामिया कुलपति ने विद्यार्थियों से संवाद करते हुए एफआइआर दर्ज करवाने के लिए अदालत जाने की बात कही थी। इसकी मंजूरी के लिए देर शाम को प्रशासन ने ईसी बैठक बुलाने का फैसला लिया था।

कुलपति ने पुलिस आयुक्त से मुलाकात की

जामिया की कुलपति प्रोफेसर नजमा अख्तर ने मंगलवार को दिल्ली पुलिस आयुक्त अमूल्य पटनायक से मुलाकात की और उनसे पिछले महीने परिसर में पुलिसिया कार्रवाई को लेकर प्राथमिकी दर्ज करने का अनुरोध किया। अख्तर ने पटनायक और अन्य वरिष्ठ पुलिस अधिकारियों से मुलाकात की। पिछले साल 15 दिसंबर को नागरिकता कानून (सीएए) को लेकर प्रदर्शन के बाद पुलिसकर्मी परिसर में घुस गए थे और विद्यार्थियों पर कार्रवाई की थी, जिसमें कई विद्यार्थी घायल भी हुए थे।

एचआरडी सचिव से मिलीं कुलपति

जामिया की कुलपति मंगलवार को मानव संसाधन विकास मंत्रालय में उच्च शिक्षा सचिव अमित खरे से मिलीं। कुलपति ने जामिया परिसर में सोमवार को उनके कार्यालय के घेराव की विस्तृत जारी सचिव को दी और घटना की जांच के लिए आग्रह किया।

Hindustan, Delhi
Wednesday, 15th January 2020; Page: 10
Width: 32.26 cms; Height: 16.17 cms; a3r; ID: 21.2020-01-15.121

छात्रावास में घुसी पुलिस पर केस करेगा एएमयू

उत्तर प्रदेश

अलीगढ़ | कार्यालय संवाददाता

एएमयू इंतजामिया ने बीती 15 दिसंबर को हुए बवाल के दौरान हॉस्टलों में घुसने पर मंगलवार को पुलिस के खिलाफ एफआईआर दर्ज कराने का फैसला लिया है।

एएमयू वीसी पीआरओ सेल की तरफ से जारी पत्र में कहा गया है कि कैंपस में नागरिकता कानून को लेकर चल रहे विरोध प्रदर्शन के बीच 15 दिसंबर को माहौल खराब होने पर वाइस चांसलर ने पुलिस को कैंपस में घुसने की अनुमति दी थी। पुलिस ने कैंपस में घुसकर छात्रों पर आंसू गैस के गोले छोड़ व लाठियां फटकार कर उन्हें छात्रावासों तक खदेड़ दिया था। पत्र में वीसी की ओर से कहा गया कि इंतजामिया ने पुलिस को केवल स्थिति को सामान्य करने और मुख्य मार्ग को खोलने की अनुमति दी थी। उन्हें किसी भी छात्रावास में प्रवेश करने के लिए नहीं कहा गया था। विश्वविद्यालय के संज्ञान में लाए गए सबूत बताते हैं कि पुलिस ने मॉरिसन कोर्ट हॉस्टल में प्रवेश करके सीमाएं लांघी हैं। एएमयू प्रशासन दोषी पुलिस कर्मियों पर एफआइआर दर्ज कराएगा।

मानवाधिकार आयोग ने साक्ष्य जुटाए

एएमयू में हुए बवाल की जांच करने पहुंची राष्ट्रीय मानवाधिकार आयोग की टीम ने दूसरे दिन मंगलवार को भी यूनिवर्सिटी कैंपस से ही साक्ष्य जुटाए। दिन निकलते ही टीम बाबे सैयद गेट पर पहुंच गई। यहां प्रॉक्टर के साथ मौका मुआयना किया। इसके बाद टीम कैंपस में दाखिल हुई। मंगलवार को आईपीएस मंजिल सैनी ने बाबे सैयद गेट का मुआयना करने के बाद प्रॉक्टर ऑफिस में प्रॉक्टर व उनकी टीम के सदस्यों से 15 दिसंबर को हुई घटना को लेकर विस्तृत जानकारी ली।

विरोध में देवबंद की महिलाएं सड़क पर उतरीं, धरना दिया

सहारनपुर। दिल्ली के शाहीन बाग की तर्ज पर देवबंद में भी मंगलवार को ख्वातीन एक्शन कमेटी के तत्वावधान में ईदगाह मैदान में महिलाओं ने सीएए और एनआरसी के खिलाफ धरना दिया। धरने की अध्यक्षता जमीयत उलेमा-ए-हिंद के राष्ट्रीय अध्यक्ष कारी उस्मान मंसूरपुरी की पत्नी अपिया ने की। जामिया की प्रोफेसर रक्शंदा रूही ने भी महिलाओं को संबोधित किया। सीएए और एनआरसी से किसी भी सूरत में देश को बंटने नहीं देंगे। उन्होंने कहा कि सीएए कानून हमें अपने ही हम वतन भाई-बहनों से अलग करता है।

Dainik Bhaskar, New Delhi
Wednesday, 15th January 2020; Page: 4
Width: 13.61 cms; Height: 24.16 cms; a4; ID: 40.2020-01-15.35

विवि में पुलिस ने की थी स्टूडेंट्स से मारपीट

जामिया में एनएचआरसी की टीम ने छात्रों से की पूछताछ

भास्कर न्यूज | नई दिल्ली

जामिया मिल्लिया इस्लामिया में पिछले दिनों छात्रों पर हुई बर्बर कार्रवाई को देखते हुए राष्ट्रीय मानवाधिकार (एनएचआरसी) की टीम ने दूसरी बार विश्वविद्यालय का दौरा किया और वहां अधिकारियों और विद्यार्थियों के साथ बातचीत की। आधिकारिक सूत्रों ने बताया कि पुलिस उपाधीक्षक स्तर के एक अधिकारी के नेतृत्व में आयोग की टीम विश्वविद्यालय आई और उन्होंने करीब 35 विद्यार्थियों से पूछताछ की और उनके बयान लिखित तथा मौखिक तौर पर दर्ज किए। आयोग के सदस्यों ने विश्वविद्यालय के शिक्षकों और अधिकारियों से भी पूछताछ की और 15 दिसंबर को हुई पुलिस कार्रवाई के बारे में जानकारी हासिल की। आयोग की टीम के समक्ष छात्रों ने 15 दिसंबर की रात की घटना के बारे में विस्तार विवरण रखा। छात्रों ने आयोग की टीम के समक्ष कहा कि पुलिस ने लाइब्रेरी में पढ़ने वाले छात्र छात्राओं को बेरहमी से पीटा। इससे पहले 20 दिसंबर को वरिष्ठ पुलिस अधीक्षक मंजिल सैनी के नेतृत्व में मानवाधिकार आयोग की सात सदस्यीय टीम ने विश्वविद्यालय का दौरा किया था। गौरतलब है कि नागरिकता कानून के विरोध में प्रदर्शन के बाद जामिया परिसर में घुसकर पुलिस ने लाइब्रेरी में तोड़फोड़ की थी तथा विद्यार्थियों के साथ मारपीट की थी।

दिल्ली पुलिस के अधिकारियों से मिली जामिया की कुलपति

जामिया मिल्लिया विश्वविद्यालय में छात्रों पर पुलिस कार्रवाई के विरोध में पुलिस के खिलाफ प्राथमिकी दर्ज किए जाने की छात्रों की मांग के बीच विश्वविद्यालय की कुलपति ने पुलिस के वरिष्ठ अधिकारियों से मुलाकात की। दिल्ली पुलिस के आयुक्त अमूल्य पटनायक की सोमवार को गृह सचिव अजय कुमार भल्ला के साथ मुलाकात के बाद इस घटनाक्रम को महत्वपूर्ण माना जा रहा है। छात्र पिछले कई दिनों से पुलिस कार्रवाई के खिलाफ प्राथमिकी दर्ज कराने के लिए विरोध प्रदर्शन कर रहे हैं। कुलपति ने सोमवार को ही छात्रों से कहा था कि यदि पुलिस प्राथमिकी दर्ज नहीं करती है तो विश्वविद्यालय अदालत का दरवाजा खटखटायेगा। आधिकारिक सूत्रों ने बताया कि इस मामले में कोई रास्ता निकालने के लिए कुलपति पुलिस के वरिष्ठ अधिकारियों से संपर्क बनाये हुए है और इस मुद्दे पर बातचीत की जा रही है।

Times of India, New Delhi
Wednesday, 15th January 2020; Page: 6
Width: 17.02 cms; Height: 25.40 cms; a4; ID: 23.2020-01-15.52

NHRC visits campus, students recall ordeal

TIMES NEWS NETWORK

New Delhi: A National Human Rights Commission (NHRC) team visited Jamia Millia Islamia on Tuesday to talk to the students who were hurt in the violence on the campus on December 15. The students recounted their ordeal and complained against Delhi Police.

Jamia administration said that the team, headed by a deputy superintendent of police, interacted with the students who witnessed or were injured in the violence.

A total of 25 students gave their versions in writing to the NHRC. "Before the written statements, the team interacted with all the students. The team will visit the university again on Wednesday for recording the statement of remaining students, employees and security personnel of the university," said a Jamia administration official.

The NHRC team will be at the campus for the next three days to talk to the students and see the infrastructure damage on campus.

Jamia Coordination Committee (JCC), a multi-student body formed to streamline the protest in the campus, also has a ten-member legal team assisting the students who will meet the NHRC members.

Raghib Naushad, a third year student of law, said that the JCC was helping out students with the legal work. Naushad is also a part of the team. "We are even counselling those who are afraid to give their statements and are also assisting them with their testimonials to collate all the evidence the students can submit to the NHRC," he said.

Students who interacted with the NHRC members said they were asked many questions about the students, their locations on December 15 and whether they were involved in any protests.

Amar ujala, New Delhi
Wednesday, 15th January 2020; Page: 2
Width: 5.15 cms; Height: 12.53 cms; a4; ID: 39.2020-01-15.23

एनएचआरसी की टीम ने घायलों के बयान लिए

नई दिल्ली। 15 दिसंबर को जामिया मिल्लिया की लाइब्रेरी में लाठीचार्ज मामले की जांच के लिए मंगलवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की टीम कैंपस पहुंची। टीम ने लाइब्रेरी लाठीचार्ज में घायल 50 से अधिक विद्यार्थियों के बयान दर्ज किए। इस दौरान लाठीचार्ज के वीडियो भी जुटाए गए। आयोग की टीम ने 17 जनवरी तक पूरे मामले की रिपोर्ट तैयार करने की बात कही है। बताया जा रहा है कि विस्तृत जांच के लिए आयोग की टीम शुक्रवार तक रोज कैंपस आएगी। सूत्रों के मुताबिक, एसएसपी मंजिल सैनी की अध्यक्षता में सुबह करीब 11:30 बजे कैंपस पहुंची चार सदस्यीय टीम ने जांच शुरू की। इस दौरान कई छात्र एंबुलेंस में अपने बयान दर्ज कराने पहुंचे। छात्रों से शुरू में मौखिक जानकारियां जुटाई गईं। बाद में उनके बयान लिखित में दर्ज किए गए। ब्यूरो

Hindu, The, Delhi
Wednesday, 15th January 2020; Page: 2
Width: 17.05 cms; Height: 25.48 cms; a4; ID: 20.2020-01-15.16

NHRC team talks to Jamia students

V-C meets police chief, MHRD Secretary

STAFF REPORTER
NEW DELHI

A four-member team of the National Human Rights Commission (NHRC) visited Jamia Millia Islamia (JMI) on Tuesday and recorded statements of students who were injured or witnessed police brutality inside the university library on December 15.

Written statements of 25 out of 40 students were recorded. The team, headed by a Deputy Superintendent of Police (DSP)-rank officer, will visit the university again on Wednesday to record statements of the remaining students as well as of university employees and security personnel.

Before taking written statements, the team interacted with all the students, said a university official. The students then narrated the events of the police action.

The team is expected to visit the university on January 16 and 17 as well. Earlier, the university had said that all relevant evidence had been submitted to the NHRC for its perusal.

Meanwhile, JMI Vice-Chancellor Najma Akhtar met Police Commissioner Amulya Patnaik and urged him to lodge an FIR in connection with the December 15 incident, said a senior police officer. Ms. Akhtar also met Ministry of Human Resource Development Secretary Amit Khare and requested him to set up an inquiry into the police action that had taken place in the university library.

Mail Today, Delhi
Wednesday, 15th January 2020; Page: 8
Width: 51.04 cms; Height: 15.02 cms; a3r; ID: 19.2020-01-15.25

NHRC team meets Jamia students, records statements

By **Tanushree Pandey**
in New Delhi

A FOUR-MEMBER team of the National Human Rights Commission (NHRC) on Tuesday visited the Jamia Millia Islamia to record statements of the students who were injured during the police action on the campus last month.

After sending a team to probe the violence on Jamia Millia Islamia campus, the rights panel has decided to further probe the case till January 17, administration told India Today TV.

On Tuesday, around 35-40 students were present to record their statements with the team of NHRC, which has deputed a team led by its SSP, Manzil Saini, to conduct an inquiry to know whether incidents in the varsity involved violation of human rights, officials said.

"After conducting an on-spot inquiry, NHRC has decided to further probe the Jamia university incident. The rights panel team will conduct this investigation from January 14-17," a source said.

One of the first students who recorded his statement with the NHRC told India Today TV, "Not only did cops beat student on December 15, men in uniform also passed communal slurs against Muslims students." "I told NHRC that I can identify the cops who were beating the students inside university premises and I really hope that they take stringent action against the Delhi Police", he added.

According to the NHRC, it had received complaints in December alleging illegal detention of students by police and denial of legal and medical access to injured students at the police station, following which it had registered a case and deputed a probe team.

> "Not only did cops beat students on Dec 15, men in uniform also passed communal slurs... I told NHRC that I can identify the cops who were beating the students..."
>
> —A Jamia Millia Islamia student

Meanwhile, at least 170 students of Jamia Millia Islamia have lodged complaints with the legal desk set up at the university following the violence of December 15 on campus claiming Delhi Police is refusing to listen to their grievances. Students of the law course started the legal desk after the December 15 violence during protestss

Sharjeel Ahmed, who heads the desk, told PTI, "We have so far received 170 complaints from the students who faced violence, harassment and abuse on the day of the incident. As Delhi Police refused our complaints directly, we set up this desk to compile all the complaints and take them to the NHRC and later to the court with the help of senior advocates."

—With PTI Inputs

Morning Standard, New Delhi
Wednesday, 15th January 2020; Page: 5
Width: 11.06 cms; Height: 22.56 cms; a4; ID: 26.2020-01-15.38

VC demands FIR against police for Dec 15 incident

Three students quizzed, more to follow

Out of the nine identified in one of the FIRs, including Jamia students, three have been interrogated, police said, adding that others will be questioned soon. At least 50 Jamia students were detained, four DTC buses were vandalised, and close to 10 police vehicles were damaged on December 15 as the protest against CAA and NRC took a violent turn.

EXPRESS NEWS SERVICE @ New Delhi

AS promised, Jamia Millia Islamia's Vice-Chancellor on Tuesday met senior police officers to ask for registration of FIR against police personnel who entered campus "without permission", vandalised university property and allegedly attacked some students.

Jamia VC Najma Akhtar also met Ministry of Human Resource and Development Secretary Amit Khare and briefed him about Monday's protests, demanding FIR against police, a university official said, adding that she requested the government to start an inquiry on police action in the university library on December 15.

Meanwhile, a four-member team constituted by the National Human Rights Commission (NHRC) on Tuesday visited Jamia and recorded the statement of students, who were either injured in the attack or witnessed it. The university said that 25 students out of 40 gave their version in writing to the NHRC team.

"Before taking written statements, the team interacted with all the students. Students narrated to them, the story of police action on December 15," the official said.

The team will visit the university for the next three days to record the statement of remaining students, employees and security personnel.

On the other hand, police had registered two FIRs against students and outsiders under Sections of the rioting of the Indian Penal Code when protests against the Citizenship Amendment Act (CAA) and the National Register of Citizens (NRC) were on in and around campus.

Millennium Post, Delhi
Wednesday, 15th January 2020; Page: 4
Width: 8.67 cms; Height: 32.24 cms; a3; ID: 2.2020-01-15.36

NHRC team visits Jamia, interacts with students

OUR CORRESPONDENT

NEW DELHI: A four-member NHRC team on Tuesday visited the Jamia Millia Islamia to record statements of the students who were injured during the police action on the campus in December.

After sending a team to probe the violence on Jamia Millia Islamia campus, the rights panel has decided to further probe the case till January 17, sources said

"A total of 25 students out of 40 present on Tuesday gave their version in writing to the NHRC team. Before written statements, the team interacted with all the students. Students narrated them the story of police action on 15th December," Ahmed Azeem PRO Jamia Millia Islamia said.

The team of National Human Rights Commission (NHRC), which has deputed a team led by its SSP, Manzil Saini, to conduct an inquiry to know whether incidents in the varsity involved violation of human rights, officials said.

"After conducting an on-spot inquiry, NHRC has decided to further probe the Jamia university incident. The rights panel team will conduct this investigation from January 14-17," a sources said.

Hindustan Times, Delhi
Wednesday, 15th January 2020; Page: 11
Width: 33.95 cms; Height: 43.03 cms; a3; ID: 15.2020-01-15.78

AMU decides to lodge FIR against police 'excesses'

DEC 15 VIOLENCE Spokesperson says police exceeded in action by thrashing students

Hemendra Chaturvedi
letters@hindustantimes.com

Police personnel stand guard outside AMU as students protest against CAA on December 13, 2019. PTI FILE

AGRA: Vice-Chancellor of Aligarh Muslim University (AMU) Professor Tariq Mansoor has decided to lodge an FIR against the Aligarh police for alleged excesses against students of the university on the night of December 15, a spokesperson for the university said on Tuesday.

"Vice-chancellor Tariq Mansoor has stated that the police was called inside the AMU premises on the night of December 15 just to clear the passage between Bab-e-Syed gate and VC Lodge by dispersing the crowd. However, the police exceeded in action and entered the campus, especially Morrison Court and thrashed students and damaged belongings. Thus, to raise voice against police high-handedness, an FIR would be lodged against the Aligarh police," AMU spokesperson Shafey Kidwai said in a statement.

Clashes had erupted on the AMU campus following police action against demonstrators in the vicinity of New Delhi's Jamia Millia Islamia on December 15. The AMU authorities permitted the police to enter the university's campus as the protests spread on that Sunday. What followed was a five-hour-long clash between the students and the police – a confrontation that involved stone-pelting and alleged firing by agitators, and a lathi-charge and the use of water cannons, tear gas, and rubber bullets by the police, which also barged into the campus's hostels and guest houses in search of the protesters.

Later, amid widespread criticism for allowing police on the campus, the AMU VC wrote an open letter to the students, apologising for the "turn of events".

"I am deeply pained by the turn of events that occurred on December 15, especially the injuries caused by police action and the mental trauma some have suffered. To them and the families, I say that I regret what happened," Mansoor wrote.

On January 11, Mansoor also wrote a letter to the senior superintendent of police (SSP) Aligarh to ensure security for him and his family in view of threats issued by "anti-social" and lumpen elements.

"There are anti-social elements, including those rusticated and others on bail for criminal charges, who are instigating students to attack me by labelling me as an RSS/BJP member and Citizenship Amendment Act (CAA) supporter. There are social media posts that call me 'traitor' and ask for my social boycott," the VC had said in his letter to the SSP.

He, however, made it clear that the threat was not from students of the varsity. "The students are like children and I have full faith in them," he added.

Meanwhile, a seven-member National Human Rights Commission (NHRC) team continued probe into the violence on the campus for a second day. In compliance with the high court order, a seven-member team, led by IPS Manzil Saini, had reached AMU on Monday and has been interacting with the students, authorities, staff and other stakeholders about the night of the violence.

The visit by the NHRC team is in compliance of the orders of the Allahabad high court on a petition. The team is scheduled to stay on the campus for at least five days, following which it will present its fact-finding report to the high court.

On its part, the Aligarh police, too, released videos last month to clarify that it was a mob of students which broke open the Bab-e-Syed gate, and not the police.

Meanwhile, students continued their protests against the CAA on Tuesday, with boycott of classes, on-campus marches and social media campaigns.

"It has been a month since the students were beaten and injured on AMU campus on December 15 and now AMU VC is thinking to file application for FIR against the Aligarh police. This is totally an eyewash and damage control exercise on part of VC," said Huzefa Aamir Rashadi , the former secretary of AMU Students' Union.

Navbharat Times, Delhi
Wednesday, 15th January 2020; Page: 4
Width: 24.79 cms; Height: 22.47 cms; a3r; ID: 22.2020-01-15.42

NHRC की टीम जामिया पहुंची, स्टूडेंट्स के बयान दर्ज किए गए

प्रोटेस्ट का एक महीना, 'जामिया चलो की अपील'

■ विशेष संवाददाता, नई दिल्ली

जामिया मिल्लिया इस्लामिया में मंगलवार को नैशनल ह्यूमन राइट्स कमिशन की टीम एक बार फिर पहुंची। चार मेंबर की यह टीम अगले तीन दिन भी उन स्टूडेंट्स और कर्मचारियों के बयान दर्ज करेगी, जो कैंपस में 15 दिसंबर को हुई हिंसा के गवाह हैं और घायल हुए हैं। मंगलवार को टीम ने 40 में से 25 स्टूडेंट्स के बयान दर्ज कर लिए गए हैं। ये वे स्टूडेंट्स हैं जो लाइब्रेरी में हुए पुलिस एक्शन में घायल हुए थे। सभी स्टूडेंट्स ने उस दिन की घटना को बयान किया और टीम ने उसे नोट किया। बुधवार को यह टीम बाकी स्टूडेंट्स, कर्मचारियों और सिक्यॉरिटी गार्ड्स से मुलाकात करेगी। 16 और 17 जनवरी को भी टीम यूनिवर्सिटी पहुंचेगी। दूसरी ओर, लाइब्रेरी हिंसा को आज एक महीना

20 दिसंबर को भी एनएचआरसी की टीम जामिया पहुंची थी

पूरा हो रहा है और जामिया कॉर्डिनेशन कमिटी की अपील पर एक बड़ा प्रदर्शन 'जामिया चलो' कैंपस में होगा, जिसमें सभी स्टूडेंट्स और सिविल सोसायटी से जुड़े लोगों को पहुंचने की अपील की गई है। इससे पहले 20 दिसंबर को भी एनएचआरसी की टीम जामिया पहुंची थी। इस टीम में कैंपस और खासतौर पर लाइब्रेरी का दौरा किया था, जहां काफी तोड़फोड़ हुई थी।

सीपी और शिक्षा सचिव से मिलीं वीसी

सोमवार को स्टूडेंट्स के प्रदर्शन और दबाव को देखते हुए वीसी मंगलवार को पुलिस कमिश्नर अमूल्य पटनायक से मिलीं और एफआईआर करने की मांग सामने रखी। इसके अलावा, उन्होंने हायर एजुकेशन सेक्रेटरी अमित खरे से भी मुलाकात कर सोमवार के प्रदर्शन की जानकारी दी। एक बार फिर उन्होंने मंत्रालय से गुजारिश की कि 15 दिसंबर के मामले में जांच बैठाई जाए। इससे पहले वीसी मंत्रालय में जामिया कैंपस में गलत तरीके से पुलिस के घुसने, स्टूडेंट्स के चोटें पहुंचाने और लाइब्रेरी में तोड़फोड़ के मामले पर रिपोर्ट दे चुकी हैं और मामले की जांच के लिए मांग कर चुकी हैं। वो एचआरडी मिनिस्टर रमेश पोखरियाल से मुलाकात भी कर चुकी हैं।

Asian Age, Delhi
Wednesday, 15th January 2020; Page: 13
Width: 15.99 cms; Height: 31.63 cms; a3; ID: 6.2020-01-15.130

NHRC team visits Jamia to record statements of injured students

AGE CORREPONDENT
NEW DELHI, JAN 14

An NHRC team on Tuesday visited the Jamia Millia Islamia to record statements of the students who were injured during the police action on the campus last month.

After sending a team to probe the violence on Jamia Millia Islamia campus, the rights panel has decided to further probe the case till January 17, sources said.

On Tuesday, around 35-40 students were present to record their statements with the team of National Human Rights Commission (NHRC), which has deputed a team led by its SSP Manzil Saini to conduct an inquiry to know whether incidents in the varsity involved violation of human rights, officials said.

"After conducting an on-spot inquiry, NHRC has decided to further probe the Jamia university incident. The rights panel team will conduct this investigation from January 14-17," a source said.

According to the NHRC, it had received complaints in December alleging illegal detention of students by police and denial of legal and medical access to injured students at the police station

According to the NHRC, it had received complaints in December alleging illegal detention of students by police and denial of legal and medical access to injured students at the police station, following which it had registered a case and deputed a probe team.

Jamia vice-chancellor Najma Akhtar on Tuesday met Delhi Police Commissioner Amulya Patnaik and urged him to lodge an FIR in connection with the police action on the campus last month, officials said.

Ms Akhtar met Mr Patnaik and other senior police officials.

Rashtriya Sahara, Delhi
Wednesday, 15th January 2020; Page: 3
Width: 9.25 cms; Height: 37.17 cms; a3; ID: 33.2020-01-15.37

जामिया : एनएचआरसी की टीम ने छात्रों से की पूछताछ

नई दिल्ली (एसएनबी)। जामिया मिलिया इस्लामिया में पिछले दिनों छात्रों पर हुई कार्रवाई को देखते हुए राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की टीम ने मंगलवार को दूसरी बार विश्वविद्यालय का दौरा किया और वहां के अधिकारियों और विद्यार्थियों से बातचीत की। अधिकारिक सूत्रों ने बताया कि पुलिस उप अधीक्षक स्तर के एक अधिकारी के नेतृत्व में आयोग की टीम विश्वविद्यालय आई और उन्होंने करीब 35 विद्यार्थियों से पूछताछ की और उनके बयान लिखित तथा मौखिक तौर पर दर्ज किए। आयोग के सदस्यों ने विश्वविद्यालय के शिक्षकों और अधिकारियों से भी पूछताछ की और 15 दिसम्बर को हुई पुलिस कार्रवाई के बारे में जानकारी ली। आयोग की टीम के समक्ष छात्रों ने 15 दिसम्बर की रात की घटना के बारे में विस्तार से रखा। छात्रों ने आयोग की टीम के समक्ष कहा कि पुलिस ने लाइब्रेरी में पढ़ने वाले छात्र व छात्राओं को बेरहमी से पीटा। इससे पहले 20 दिसम्बर को वरिष्ठ पुलिस अधीक्षक मंजिल सैनी के नेतृत्व में मानवाधिकार आयोग की सात सदस्यीय टीम ने विश्वविद्यालय का दौरा किया था।

छात्रों ने आयोग की टीम से कहा, पुलिस ने लाइब्रेरी में पढ़ने वाले छात्र व छात्राओं को बेरहमी से पीटा

सीएए के विरोध में प्रदर्शन के बाद जामिया परिसर में घुसकर पुलिस ने लाइब्रेरी में तोड़फोड़ की थी व विद्यार्थियों के साथ मारपीट की थी। पुलिस की इस बर्बर कार्रवाई और नागरिकता संशोधन कानून के खिलाफ पिछले एक महीने से अधिक समय से विश्वविद्यालय परिसर के बाहर निरंतर आदोलन जारी है।

Rashtriya Sahara, Delhi
Wednesday, 15th January 2020; Page: 8
Width: 8.23 cms; Height: 19.46 cms; a4; ID: 33.2020-01-15.81

आयोग की टीम ने एएमयू के घायल से की पूछताछ

अलीगढ़। राष्ट्रीय मानव अधिकार आयोग की टीम में शामिल एसएसपी मंजिल सैनी के नेतृत्व में टीम ने दूसरे दिन पुनः घटना स्थल का निरीक्षण कर मेडिकल कालेज में घायल छात्र से पूछताछ कर सीएमओ से उपचार संबंधी कागजात लिए। वीसी और रजिस्ट्रार से भी साक्ष्यों के साथ कुछ सवालों के जबाव मांगें हैं। टीम में शामिल एसएसपी मंजिल सैनी ने बताया कि मंगलवार की प्रातः उन्होंने टीम के साथ बॉबे सैयद का निरीक्षण किया। उसके बाद मेडिकल कालेज जाकर घायल छात्र तारिक के बयान लिए। सीएमओ से पूछताछ के साथ ही उपचार सम्बन्धी कागज प्राप्त किए। उन्होंने टीम के साथ सर्किट हाउस में घायल छात्रों और हिरासत में लिए गए बच्चों व अन्य लोगों से भी पूछताछ की।

Shilong Times, Shilong
Wednesday, 15th January 2020; Page: 5
Width: 12.45 cms; Height: 10.70 cms; a4; ID: 34.2020-01-15.27

NHRC team visits Jamia to record students' statements

NEW DELHI: After deciding to further probe till January 17 the incident of violence at Jamia Millia Islamia in December last year, a team from the National Human Rights Commission on Tuesday visited the university campus and recorded statements of the students who were injured in the incident, sources said.

The NHRC had last month sent a fact-finding team to investigate whether there were any violations of human rights during the police crackdown at the varsity premises on December 15.

"After conducting an on-spot inquiry earlier, NHRC has decided to further probe the Jamia university incident. The rights panel team will conduct this investigation from January 14-17," a source in the NHRC said.

On Tuesday, around 35-40 students were present to record their statements with a NHRC team, led by SSP Manzil Saini, to conduct an inquiry to know whether there were any violations of human rights during the incident, varsity officials said.

According to the NHRC, it had received complaints in December alleging illegal detention of students by police and denial of legal and medical access to injured students at the police station, following which it had registered a case and deputed a probe team. The four-member team of the human rights body headed by a DSP visited the varsity and recorded the statements of students who were either injured or witnessed the alleged police brutality inside the varsity library on December 15, said university spokesperson Ahmad Azeem.

A total of 25 students out of 40 present gave their version in writing to the NHRC team.

Before that the team interacted with all the students who narrated stories of last month's "police action", he said. *(PTI)*

Punjab Kesari, Delhi
Wednesday, 15th January 2020; Page: 16
Width: 5.23 cms; Height: 17.44 cms; a4; ID: 32.2020-01-15.186

बसपा नेता पर महिला ने बेटी से दुष्कर्म करने का लगाया आरोप

नोएडा, (पंजाब केसरी) : सेक्टर 108 में बसपा नेता पर एक महिला ने बेटी से दुष्कर्म करने का आरोप लगाया है। महिला का आरोप है कि नेता के दो भतीजों ने भी हथियार के बल पर उसके साथ दुष्कर्म किया। साथ ही उसकी अश्लील वीडियो भी बना ली। महिला ने मामले की शिकायत थाना सेक्टर 39 पुलिस से की है। शुरुआती जांच में मामला संदिगध लग रहा है। पुलिस के मुताबिक सेक्टर 108 में एक बसपा नेता का ऑफि स है। ऑफि स परिसर में एक महिला परिवार के साथ रहती है। महिला ऑफि स में मेड का काम करती है। महिला का आरोप है कि कुछ दिन पहले बसपा नेता और उसके दो भतीजों ने हथियार के बल पर उसकी 13 वर्षीय नाबालिग बेटी के साथ दुष्कर्म किया। साथ ही उसकी अश्लील वीडियो भी बना ली। जब वे घर पहुंची तो बेटी ने रोते हुए पूरे मामले के बारे में बताया। महिला ने मामले की शिकायत जिलाधिकारी और एसएसपी ऑफिस में की। जिसके बाद थाना सेक्टर 39 पुलिस को जांच का आदेश दिया गया।

Rajasthan patrika, Kota
Wednesday, 15th January 2020; Page: 13
Width: 12.41 cms; Height: 14.90 cms; a4; ID: 54.2020-01-15.41

दूसरी बार: 35 छात्रों से की पूछताछ

जांच के लिए जामिया पहुंची एनएचआरसी की टीम

पत्रिका ब्यूरो
patrika.com

नई दिल्ली . जामिया मिल्लिया इस्लामिया में राष्ट्रीय मानवाधिकार (एनएचआरसी) की टीम ने मंगलवार को दूसरी बार विश्वविद्यालय का दौरा किया और वहां अधिकारियों और विद्यार्थियों के साथ बातचीत की।

आधिकारिक सूत्रों ने बताया पुलिस उपाधीक्षक स्तर के एक अधिकारी के नेतृत्व में आयोग की टीम विश्वविद्यालय पहुंची और उन्होंने करीब 35 विद्यार्थियों से पूछताछ की और उनके बयान लिखित तथा मौखिक तौर पर दर्ज किए। आयोग के सदस्यों ने विश्वविद्यालय के शिक्षकों और अधिकारियों से भी पूछताछ की और 15 दिसंबर को हुई पुलिस कार्रवाई के बारे में जानकारी हासिल की।

पहले 20 दिसंबर को आई थी टीम

इससे पहले 20 दिसंबर को वरिष्ठ पुलिस अधीक्षक मंजिल सैनी के नेतृत्व में मानवाधिकार आयोग की सात सदस्यीय टीम ने विश्वविद्यालय का दौरा किया था। नागरिकता कानून के विरोध में प्रदर्शन के बाद जामिया परिसर में घुसकर पुलिस ने लाइब्रेरी में तोड़फोड़ की थी तथा विद्यार्थियों के साथ मारपीट की थी।

Dainik Jagran, New Delhi
Wednesday, 15th January 2020; Page: 7
Width: 10.82 cms; Height: 15.90 cms; a4; ID: 11.2020-01-15.54

नौकरी दिलाने के बहाने युवती से सामूहिक दुष्कर्म

संवाद सहयोगी, राई (सोनीपत) : कुंडली थाना क्षेत्र निवासी एक युवती ने नौकरी के बहाने फ्लैट में बुलाकर पांच लोगों पर सामूहिक दुष्कर्म करने का आरोप लगाया है। युवती ने बताया कि आरोपितों ने उसे कोल्ड ड्रिंक में नशीला पदार्थ पिलाया और उसके साथ सामूहिक दुष्कर्म किया। पुलिस ने आरोपितों के खिलाफ केस दर्ज कर जांच शुरू कर दी है।

कुंडली थाना प्रभारी रविंद्र कुमार ने बताया कि एक सोसायटी में रहने वाली 21 वर्षीय युवती ने पुलिस को बताया कि टिंकू नाम के युवक ने उसे नौकरी देने के बहाने फ्लैट में बुलाया। वहां पर कोल्ड ड्रिंक में कोई नशीला पदार्थ मिलाकर उसे पिला दिया। इसे पीने के बाद वह बेहोश हो गई। बेहोशी का फायदा उठाकर टिंकू, विनोद, खन्ना और उसके दो साथियों ने उसके साथ सामूहिक दुष्कर्म किया।

Asian Age, Delhi
Wednesday, 15th January 2020; Page: 13
Width: 15.78 cms; Height: 26.75 cms; a4; ID: 6.2020-01-15.136

7-year-old student dies after fainting in school

New Delhi, Jan 14: A 2nd standard student of Kendriya Vidyalaya here died on Tuesday allegedly after he lost consciousness at the school premises during lunch time, police said.

The boy was identified as Kushagra (7), a resident of Rangpuri village, they said.

According to police, they received information on Tuesday from Fortis Hospital, Vasant Kunj regarding the child's death. He studied in 2nd standard in Kendriya Vidhalya, Pocket 5/6, Vasant Kunj.

The incident took place in the school when the boy, along with other students, was standing in front of the canteen and suddenly fell down. He was taken to Fortis Hospital where he was declared dead, police added.

In another incident, a 27-year-old man was killed when a speeding truck hit his motorcycle in east Delhi's Patparganj area, police said on Tuesday.

The accident took place on Monday night and the victim has been identified as Manish, a resident of Old Anarkali area near Jagatpuri, they said.

Manish was riding his bike when he was hit by a truck being driven rashly and negligently, a senior police officer said.

The victim was rushed to a hospital, where he was declared brought dead, the police said. Based on the statement of a witness, Subhash Chandra, a case under sections 279 (rash driving) and 304A (causing death by negligence) of the Indian Penal Code has been registered at the Patparganj Industrial Area police station and the accused driver, identified as Veer Pal (27), a resident of Etah district in UP, arrested, the officer added. *— PTI*

Hindu, The, Delhi
Wednesday, 15th January 2020; Page: 13
Width: 16.34 cms; Height: 25.47 cms; a4; ID: 20.2020-01-15.173

Activist alleges torture in custody by U.P. police

Robin was granted bail last week

SPECIAL CORRESPONDENT
LUCKNOW

"You are a Hindu, why are you friends with Muslims?" This is what the police allegedly asked Robin Verma, an activist and teacher, who was released from the Lucknow district jail on Tuesday after being granted bail last week. He was arrested on December 20 in connection with the protests against the Citizenship (Amendment) Act (CAA) in Lucknow.

Mr. Verma told *The Hindu* that the police physically tortured and insulted him and even threatened to degrade his wife and infant daughter. He alleged that they made degrading remarks about his wife and two-year-old daughter. "We will make your wife indulge in flesh trade, we will place her somewhere," the police allegedly told Mr. Verma. "They would do the same with my two-year-old daughter. The said they would ruin me and my family."

He said the police scanned his phone, which is still in their custody along with his driver's licence, and insulted him for having Muslims on his contact list and WhatsApp chats. "A [Muslim] student of mine had wished me on my birthday. They saw the message and asked me why do you know him. Why do you have Muslim names on your phone list. Why are you friends with them? Why do you go with them," he said.

Mr. Verma was picked up by plainclothesmen along with this reporter from a restaurant in Hazratganj in Lucknow on December 20.